

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD

SUB: PUBLIC SERVICES - Telangana State Judicial Service - District and Sessions Judges - Sri Ch.Ramesh Babu, XXIV Additional Chief Judge, City Civil Court, Hyderabad, appointed as Secretary, High Court Legal Services Committee, Hyderabad on deputation basis for a period of one year - **ORDERS - ISSUED.**

ORDER ROC.NO.1357/2019-B.SPL: DATED:25.04.2019.

The High Court is pleased to pass the following order:-

Sri Ch.Ramesh Babu, XXIV Additional Chief Judge, City Civil Court, Hyderabad, is appointed as Secretary, High Court Legal Services Committee, High Court for the State of Telangana, Hyderabad on deputation basis, under Section 8-A (3) of the Legal Services Authority Act, 1987 for a period of one year from the date of assumption of charge.

Sri Ch.Ramesh Babu, will immediately handover the charge of his post to the XXV Additional Chief Judge, City Civil Court, Hyderabad and proceed to take charge of his post from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

The XXV Additional Chief Judge, City Civil Court, Hyderabad will be in full additional charge of the post of XXIV Additional Chief Judge, City Civil Court, Hyderabad, until further orders.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)
25.04.19.

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the **Acting Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before Their Lordships kind perusal)
3. The **Hon'ble Chairman**, High Court Legal Services Committee, Hyderabad.
4. The Personal Secretaries to the **Registrars General and other Registrar**, High Court for the State of Telangana, Hyderabad (for placing before the Registrars for information).
5. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
6. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad.
7. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad.

8. The Director, Telangana State Judicial Academy, Secunderabad.
9. The Member Secretary, Telangana Legal Services Authority, City Civil Court Compound, Hyderabad.
10. The Secretary, High Court Legal Services Committee, Hyderabad
11. The Accountant General, Telangana, Hyderabad
12. The Director of Treasuries and Accounts, Hyderabad
13. The Pay and Accounts Officer, Hyderabad.
14. The Section Officers:-
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell and (i) Computer Section, High Court for the State of Telangana, Hyderabad.